

HIGH COURT OF SIKKIM
G A N G T O K

No. **54/HCS**

Dated: **30.08.2018**

NOTIFICATION

In partial modification to Notification No. 15/HCS dated 31.05.2017, Hon'ble the Acting Chief Justice is pleased to re-constitute a Committee specified at Sl. No. 2 for the Sikkim Judicial Academy, comprising of the following members, with immediate effect.

- | | |
|--|-------------------|
| 1. Hon'ble the Chief Justice | - Chairperson |
| 2. Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim | - Judge-In-Charge |
| 3. Mr. A. Moulik,
Senior Advocate, Gangtok | - Member |
| 4. Mrs. Samita Sharma, SSJS
Director,
Sikkim Judicial Academy | - Member |

By Order,

Sd/-
REGISTRAR GENERAL


Memo No. : V(202)Confdl/HCS/8677-714

Date : 30/08/2018

Copy to:-

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
2. The Additional Registrar-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
3. The PS to Judge, High Court of Sikkim, Gangtok.
4. The PA to Registrar General, High Court of Sikkim, Gangtok.
5. The PA to Registrar, High Court of Sikkim, Gangtok.
6. The Director, Sikkim Judicial Academy, East Sikkim.
7. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, Bhopal- 462 044.
8. The Advocate General, Government of Sikkim, Gangtok.
9. The Additional Advocate General, Government of Sikkim, Gangtok.
10. The Commissioner -cum- Secretary to Hon'ble Governor of Sikkim, Raj Bhawan, Gangtok.

11. The Special Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
12. The Legal Remembrancer -cum- Law Secretary, Government of Sikkim, Gangtok.
13. The District & Sessions Judge (North) at Mangan.
14. The District & Sessions Judge (East) at Gangtok.
15. The District & Sessions Judge (South) at Namchi.
16. The District & Sessions Judge (West) at Gyalshing.
17. The District & Sessions Judge (Spl. Div- I) I/C at Gangtok.
18. The District & Sessions Judge (Spl. Div- II) at Gangtok.
19. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
20. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
21. The Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing.
22. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
23. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
24. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
25. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
26. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
27. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
28. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
29. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
30. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub- Division, East Sikkim.
31. The Civil Judge-cum- Judicial Magistrate, Rongli Sub-Division, East Sikkim.
32. The Civil Judge-cum- Judicial Magistrate, Yangang Sub- Division, South Sikkim.
33. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub- Division, South Sikkim.
34. The President, High Court Bar Association.
35. The President, Bar Association of Sikkim.
36. The President, Namchi Bar Association, South Sikkim.
37. All Section In-charge, High Court of Sikkim.
- ✓ 38. The Computer Cell, High Court of Sikkim.
39. Notice Board.
40. Guard File.
41. File.


30-08-2018
REGISTRAR